

**The Deputy Minister of Railways and Transport (Shri Alagesan):**

(a) The average capacity of a Broad Gauge wagon is 21.8 tons and that of a Metre Gauge 13.6 tons. The working expenses per train mile are Rs. 13/- for Broad Gauge and Rs. 10.1 for Metre Gauge.

(b) The difference in the capital expenditure for Broad Gauge and Metre Gauge lines depends upon the type of country and the standard to which the line is to be constructed, but on the average it may be taken as about Rs. 2 lakhs per mile.

**बालामऊ और सीतापुर के बीच रेलगाड़ियों का चलना**

२८८. श्री बी० नार० वर्मा : (क)

रेल मंत्री यह बतलाने की कृपा करेंगे कि क्या सरकार को पता है कि बालामऊ और सीतापुर तथा बालामऊ और कानपुर के बीच चलने वाली रेलगाड़ियां हरदोई से चलें इस मांग के सम्बन्ध में उत्तर प्रदेश के हरदोई जिले की जनता द्वारा एक समृतिपत्र भेजा गया था ?

(ख) यदि पता है तो, इस विषय में क्या पग उठाये गये हैं ?

**The Deputy Minister of Railways and Transport (Shri Alagesan):**

(a) Yes.

(b) The suggestions have been examined. There is no sufficient traffic justification for extending the train services to and from Hardoi.

**UJJAIN-INDORE RAILWAY LINE**

289. Shri N. L. Joshi: Will the Minister of Railways be pleased to state whether the survey work of a broad-gauge line between Ujjain and Indore is completed?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** No survey has yet been undertaken for a broad gauge line between Ujjain and Indore, but a project for connecting Indore by broad gauge railway to Maksi or Tarana is under examination.

**MINOR IRRIGATION WORKS**

290. Shri S. V. Ramaswamy: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the amount of Rs. 10 crores, set apart for minor irrigation works in the Budget for 1952-53 has been distributed among the various States; and

(b) if so, when and in what proportion?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) and (b). Under the G.M.F. Rules, these funds are not distributed in any proportion between the various States but are made available to individual States on the basis of specific approved schemes. The basic principles applied in judging the suitability of minor irrigation schemes to be financed out of this fund are that the schemes should be economical and of permanent productive value, ready for immediate execution and capable of producing results within the next two or three years. Proposals have been received from a number of States and these are under scrutiny. So far, a total sum of Rs. 2,13,10,000/- has been sanctioned out of this fund out of which Rs. 34 lakhs have been given to Bombay, Rs. 94,10,000/- to the U.P., Rs. 20 lakhs to Hyderabad, and Rs. 65 lakhs to Mysore.